GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.627 TO BE ANSWERED ON 04.02.2021

POWER FINANCE COMMISSION

627. SHRI ANUMULA REVANTH REDDY:

Will the Minister of POWER be pleased to state:

- (a) the details of loans given by Power Finance Commission (PFC) during the last three years and the current year;
- (b) the details of the nature of loans given by PFC; and
- (c) the details of loans given by PFC to the State of Telangana during the said period along with its terms and conditions?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

- (a) & (b): The details of loans sanctioned and disbursed to Government and Private Sector by Power Finance Corporation (PFC) during the last three financial years viz. 2017-18, 2018-19, 2019-20 and the current financial year 2020-21 (upto December 2020) are enclosed as Annexure-A.
- (c): The details of loans sanctioned and disbursed to Government and Private Sector by Power Finance Corporation (PFC) to the State of Telangana during the last three financial years viz. 2017-18, 2018-19, 2019-20 and the current financial year 2020-21 (upto December, 2020) are enclosed as Annexure-B.

A snapshot of key Terms & Conditions for Loans to Government Sector/Private Sector Projects is enclosed as Annexure-C.

ANNEXURE-A

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 627 TO BE ANSWERED IN THE LOK SABHA ON 04.02.2021.

Statement showing the details of loans given to Government and Private Sector by PFC during the last three financial years viz. 2017-18, 2018-19, 2019-20 and the current financial year 2020-21 (upto December, 2020):-

(Rs. In Crore)

	2017-18		2018-19		2019-20		2020-21 upto 31.12.2020	
	Sanction	Disburse- ment	Sanction	Disburse- ment	Sanction	Disburse- ment	Sanction	Disburse- ment
Government Sector	87,680	50,079	61,765	63,161	92,820	59,180	118,608	53,459
Private Sector	10,481	14,335	15,667	4,516	18,280	8,816	24,771	6,485
Total	98,161	64,414	77,432	67,677	111,100	67,996	143,379	59,944

Note:- PFC's financing is mainly through Term Loans to State/ Central/ Private sector power utilities.

ANNEXURE-B

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 627 TO BE ANSWERED IN THE LOK SABHA ON 04.02.2021.

Statement showing the details of loans given to Government and Private Sector by PFC to the State of Telangana during the last three financial years viz. 2017-18, 2018-19, 2019-20 and the current financial year 2020-21 (upto December, 2020):-

(Rs. In Crore)

	2017-18		2018-19		2019-20		2020-21 upto 31.12.2020	
	Sanction	Disburse- ment	Sanction	Disburse- ment	Sanction	Disburse- ment	Sanction	Disburse- ment
Government Sector	15,991	8,367	14,229	16,742	21,506	14,313	14,868	10,395
Private Sector	582	1,502	_	233	138	52	210	77
Total	16,573	9,869	14,229	16,975	21,644	14,365	15,078	10,472

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 627 TO BE ANSWERED IN THE LOK SABHA ON 04.02.2021.

Snapshot of major Standard Terms & conditions for Loans to Govt. Sector/ Private Sector Projects

Govt. Sector				
Maximum Loan Eligibility	Upto 80% of total cost for Generation projects and 90% of cost for Transmission/ Distribution Projects.			
Moratorium Period	1 year from Completion of project for Principal payments. No moratorium on Interest payments			
Repayment Tenor	Upto 80% of life of Project (i.e. 20 years for a project with 25 years life) including the moratorium period			
Interest Rate	Linked to Rating of the borrower (ranges from A++ to C). 3 year/10 year option for Interest reset.			
Security	 Govt. Guarantee or Charge on assets Escrow Account for the entire pendency of the loan. 			
Additional T&C	Based on Promoter & Project appraisal			

Private. Sector						
Maximum Loan Eligibility	Category	Exposure (as % of project cost)				
	Renewable / Transmission*	50				
	Thermal	20				
	Hydro	25				
	*In case of solar/wind projects, exposure upto entire debt may be taken on fulfilment of certain criteria.					
Moratorium Period	1 year from Completion of project for Principal payments. No moratorium on Interest payments					
Repayment Tenor	Upto 80% of life of Project (i.e. 20 years for a project with 25 years life) including the moratorium period					
Interest Rate	Linked to Integrated Rating of the borrower (Ranges from IR 1 to IR 5).					
	1 year/ 3 year/10 year option for Int	erest reset as per policy.				
Security	First Charge on movable and/or immovable assets of Project Assignment of Project Documents, Debt Service Reserve Accounts etc. Collateral in the form of pledge of shares up to 76% and Corporate Guarantee/Personal Guarantee depending on appraisal					
Additional T&C	Based on Promoter & Project appraisal					
